

03.03.2011

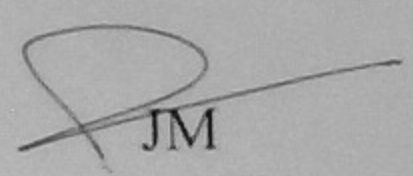
Hon'ble Mr. Justice S.C. Sharma-JM

A resolution has been received from BAR Association CAT Allahabad for abstaining from judicial work in order to support the cause of the Advocates of District BAR Association, hence adjourned.

NOR.

Vakalatnama has been filed by Sri Ravi Ranjan, Adv. Counsel for respdt. No. All on 28/3/11. Kept in (C) file.

List on 06-4-11.

 JM

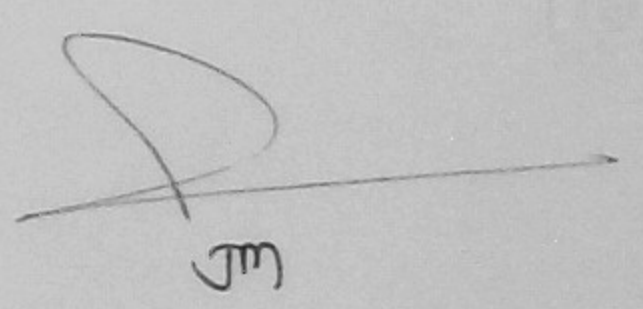
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13.05.2011

Hon Mr. Justice S.C. Sharma, JM

Even at the time of reissue the list none appeared for the applicant. Shri A.N. Ambastā brief holder of Sri R. Ranjan, advocate for the respondents is present.

Hence the SA is dismissed in default for the applicant.

 JM

SO(5)

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REGISTRAR  
No S.B.C.S.  
available today List  
For Am/HH  
On... 13.5.2011  
REGISTRAR  
S.C. Hill

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